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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CO.APPL. 327/2021 in

+ CO.PET. 446/2013

CITICORP INTERNATIONAL LIMITED

..... Petitioner

Through: None

versus

SHIV-VANI OIL & GAS EXPLORATION SERVICES LTD

..... Respondent

Through: Mr. Jaideep Singh, applicant in person

Mr.Kunal Sharma and Mr.Shubhendu
Bhattacharyya, Advs. for the Official
Liquidator

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

%

16.08.2021

(Video-Conferencing)

CO.APPL. 327/2021

Re-notify on 27th August, 2021, when it is stated that Co. Appl. 363/2021 of the Official Liquidator, relating to the dues of M/s Kat Eye Security Services, forming subject matter of the present application, is also listed.

C. HARI SHANKAR, J

AUGUST 16, 2021/kr